

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 45/TT/2013

Date: 29.4.2014

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Transmission Tariff for 400 KV D/C Balipara- Bongaigaon (Quad) Transmission Line and other assets under Transmission System associated with Kameng Hydro-Electric Project for NE Region for 2009-14 period

Sir,

With respect to PGCIL's above mentioned petition, please submit the following information, on affidavit, with advance copies to respondents, by 20.5.2014:-

- a. Revised cost estimates with asset wise apportionment of cost.
- b. Form-5D with details of balance asset under this project.
- c. Fresh petition for Asset-1 as per the requirements of CERC Regulations, 2014.

Yours faithfully,

Sd/-
(Dr. P.K. Sinha)
A C (Legal)